COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 163 of 2016 IN
APPEAL NO. 64 OF 2016

Dated: 24th May, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Nabha Power Ltd. ….Appellant(s)

Versus.

Punjab State Electricity Regulatory Commission & Anr. ….Respondent(s)

Counsel for the Appellant(s) : Ms. Pallavi Mohan

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan
Mr. Sandeep
Ms. Neha Garg for R-2

ORDER

List the I.A. for hearing on ***26.05.2016***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/dk